

(c) the details of the recommendation of G-8 Summit in regard to imposing collective economic sanctions against India?

The MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) and (b) No loans for ongoing development projects with foreign assistance has been cancelled. For all ongoing projects it is unlikely that loan / grant-in-aid will be cancelled. The final position is yet to emerge.

(c) In the G-8 Summit collective economic sanctions against India were not imposed.

[English]

Insurance Cover on Saving Bank Account

2521. DR. BIZAY SONKAR SHASTRI : Will the Minister of FINANCE be pleased to state:

(a) whether Punjab and Sind Bank has started accident insurance cover upto Rs. 1 Lakh to those savings bank account holders who keep a minimum credit balance of Rupees One Thousand only in their accounts;

(b) if so, the details thereof,

(c) whether there is any proposal of the Government to ask other public sector banks to follow suit; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE & INSURANCE) (SHRI KADAMBUR M.R. JANARATHANAN) : (a) and (b) Punjab & Sind Bank has introduced a Savings Linked Insurance Plan with the special benefit of Accident Insurance Coverage. The scheme is being test marketed in all the branches of the bank in Delhi only. The main features of the scheme are as follows:

Eligibility : Any person in the age group of 5 to 70 years can open an account individually or jointly (including minors) with a minimum balance of Rs. 1,000/- per individual. There is no upper limit. Handicapped persons are also eligible to open an account.

Nomination Facility : Nomination facility is available at the time of opening the account in favour of one individual only. Any change in the name of nominee can be made.

Insurance Coverage : The special feature of this scheme is the Accident Insurance Cover for the depositor under Group Personal Accident Policy of National Insurance Company Ltd. The depositor will get the insurance cover without paying anything extra. The prescribed charges of Rs. 50/- per head per annum (subject to revision from time to time) will be recovered from interest credited/accrued in the account.

Insurance For Accidental Death : The insurance coverage for accidental death is Rs. 1 Lakh and will be paid to the account holder's nominee in Indian Currency. The Group Personal Accident Policy Provides a Worldwide cover against death and disability.

An individual's claim under this scheme is limited to Rs. 1 Lakh irrespective of number of accounts one has. The insurance cover shall commence from the date of payment of premium.

Insurance cover will cease from the date of closure of savings bank account or whenever the deposit in the account falls below the minimum amount.

Compensations Available : For any bodily injury from accident caused by external, violent & visible means, the Insurance Company will pay the amount as specified in the policy.

Under the policy, the insured amount will be paid if bodily injury within 12 calendar months of its occurrence, be the cause of:

- Death of Insured.
- Loss of sight of both eyes.
- Actual loss-by the physical separation of two entire hands or two entire feet or one entire hand and one entire foot, or loss of sight of one eye and loss of one foot or one hand.
- Loss of two hands or two feet, or one hand and one foot, or one hand/foot and loss of sight of one eye.
- Permanent and absolute disablement for any employment or occupation.

For any other permanent partial disablement the percentage will be paid as per the policy/assessment of doctor and his certification as the case may be.

Expenses for Carriage of Dead Body : The policy covers the actual expenses for carriage of dead body of insured upto Rs. 1,000/- to the place of his residence.

Claims : Settlement of claims rest with the Insurance Company itself as per terms and conditions of the policy, for which the insurance company has to be approached directly.

Transfer of Account : Under the scheme account holder can also transfer his account to any of the PSB branches throughout India, where ever the scheme is in operation.

(c) No, Sir.

(d) Does not arise.